#### F. No 06/CESTAT/Statement/2011-CR

#### CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 09/10/2020

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/10/2020 is circulated for information.

#### Copy to:-

- 1. SPS to Hon'ble President, CESTAT for information please.
- 2. All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
- 4. Member (Review), CBEC, North Block, New Delhi.
- 5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6. PS to Registrar/DRs/All A.Rs including Regional Benches.
- 7 Computer Section for uploading on website

CUSTOMO EV	0105.0.055					
WEST DI SOL	CISE & SERVICE T	AX APPELLATE TRIBUNAL,				
WEST BLOCK	NO.2, R.K. PURAM	, NEW DELHI-66				
Disposal and Ir	nstitution for the m	onth of September, 2020				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency		
DELLI						
DELHI	6568	74	96	6546		
MUMBAI	14242	220	128	14334		
KOLKATA	10194	140	20	10314		
CHENNAI	10783	61	5	10839		
BANGALORE	9121	54	184	8991		
AHMEDABAD	12043	84	113			
ALLAHABAD	1580	157	0	12014		
CHANDIGARH	5556	83		1737		
HYDERABAD	4465	61	16	5623		
TOTAL	74552		8	4518		
	/4332	934	570	74916		

### CUSTUIVIS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of September 2020

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks				
1	DELHI	42	447	32 ( 364 appeals order reserved)					
2	МИМВАІ	41	42	27	8 Appeals for e-hearing received in July/Aug. & listed in Sept.2020				
3	KOLKATA	80	18	10	Rest are DB Matters and will be listed in next DB.				
4	CHENNAI	8	8	0	Yet to be disposed				
5	BANGALORE	190	185	184	The balance applications listed during the month October-2020				
	AHMEDABAD	71	71	71+40=111	*40 matters od earlier months e-hearing order reserved matters are pronounced.				
7	ALLAHABAD	2	0	0	Hon'ble Member not available at Station.				
3	CHANDIGARH	2	1	0	As there is no Division Bench at CESTAT, Chandigarh therefore cannot be heard Chandigarh.				
	HYDERABAD	2	Nil	Nil	1. One appeal was already decided. 2. For other appeal there was no roster for DB now it is going to be listed in October-2020				

## STATEMENT SHOWING YEARWISE BREAK UP OF PENDING APPEALS IN CESTAT, AS ON 01.10.2020.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBE		CHD	HYD
1993	0	0	0	0	0	0	0	0	0
1996	0	0	0	0	0	0	0	0	0
1999	0	0	0	0	0	0	0	0	0
2000	0	1	0	0	0	0	0	0	2
2001			0	0	0	0	0	0	0
					1		0	0	1
2002	0	0	0	0	1				
2003	0	0	0	0	0	0	0	C	7
2004	6	О	0	0	0	0	0	C	4
2005	5	3	C	0	C	4	0	C	0
2006	15	3	C	0	C	5	1		0
2007	4	. 2	. C	0	2	2 5	. 2	. 4	1 5
2008		5 5	3	3 0	17	7 3	4	l 9	3
2008	,	<u>'</u>	,						
2009	45	80	156	5 C	123	3 45	13	15	5 44
2010	43	3 63	3 224	4 7	503	3 128	15	7	7 32
2011	23	3 100	59	7 79	540	243	3 23	3 25	4 81
2012	2 56	620	5 47	2 127	7 73	4 626	5 84	4 33	9 441
2013	3 94	4 84	7 53	2 826	77	7 122	5 49	9 48	4 374
2014	4 150	6 113	7 62	6 1340	5 106	0 123	9 8	1 60	0 444
201	5 20	2 114	7 60	0 154	8 99	4 108	6 12	7 52	6 372
201	6 37	7 191	6 103	3 154	1 121	8 124	5 12	4 43	6 590
201	7 58	7 188	5 95	3 145	1 110	3 113	3 14	7 59	716
201	8 177	3 290	1 281	.3 202	1 117	5 182	5 30	5 121	.5 715
201	9 213	4 272	6 195	0 145	0 49	3 254	7 34	0 74	18 427
202									
TOTAL	654	1433	1031	1083	9 899	1201	4 173	562	23 4518

# MONTHLY STATEMENT FOR THE MONTH OF SEPTEMBER 2020 AS ON 01/10/2020

•	MONTHLY STATEMENT FOR THE WONTH OF SELF LIMBERT 2010												RECEIVED FROM											
	OPENING BALANCE							SH IN	<b>ISTI</b> T	rบ1	TON		APPEAL RESTORED						OTHER BENCHES					STAY
					TOTAL			CUSTOM					EXCISE	CUSTON	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	13171
	EXCISE	CUSTO	S.TAX	70	TOTAL	0171		-	<b></b>								<u> </u>	<u> </u>		<u> </u>		<del> </del>	<del>                                     </del>	+
	ļ		2271	42	6568	0	13	32	27	1	73	0	0	0	0			0	C	0		<del></del>	<del>`</del>	<del>' </del>
DELHI	1064	2091	3371		14242		20	143	<del> </del>	0	219	0	0	1				1 0		0	1		1	1-
MUMBAI	4574			U			<del>                                     </del>			0	140	5	0	0				o   c			)	2	)	٦
KOLKATA	4204	1939	4051	0	10194	368	10	ļ	<del> </del>	-		<del> </del>	1 -	0		) (		0 0	(			0	0 (	0
CHENNAI	2661	3085	5037	0	10783	0	8	27	<del> </del>	<del> </del>	61		1	-	1			0 0				0	0 (	0
BANGALORE	2312	1459	5350	0	9121	6	5	17	32	0	54	<del> </del>	1	1	$\frac{1}{1}$	$\frac{1}{\sqrt{1-x^2}}$	<u> </u>	0	1	0		0	0	0
AHMEDABAD	5964	2431	3648	0	12043	21	26	29	29	0	84	+	0	, ,	<del>}</del>	1-	<u></u>			0		0	0	0
ALLAHABAD	525	333	722	0	1580	41	16	92	49	0	157	<u> </u>		)	-	1-	0					0	0	0
CHANDIGARH	2355	843	2358	0	5556		31	38	14	0	83				'		<u> </u>		1	0	0	0	0	0
HYDERABAD	1246		2545	0	4465		12	20	29	0	61	+	1 - 0	9	1	-	<u> </u>	4		0	0	1	0	1
TOTAL	24905	17463	32142	42	74552	436	141	519	27	1 1	932	2 1	7 (	0]	<u> </u>	<u> </u>	<u>"</u>	'	<u> </u>	<u> </u>	1			

- 1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.10.2020
- 2 Figures may be considered as tentative and subject to further verification.

12 Sh. C.J. Mathews, Member (Technical)

Note:

3 Members on leave during the month of September, 2020 for 4.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Submitted by the manner				4
1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13	Sh. P. Venkata Subba Rao Member (Tech)	1
2 Mrs. Archana Wadhwa, Member (Judicial)	Nil	14	Sh. P. Dinesha Member(Judicial)	Nil
	Nil	15	Sh. C.L. Mahar Member(Technical)	2.5
3 Sh. Ashok Jindal, Member(Judicial))	1411			Nil
4 Dr. D. M. Mishra, Member (Judicial)	Nil	16	Sh. Ajay Sharma Member(Judicail)	
5 Sh. Anil Choudhary, Membe (Judicial)	NIL	17	Ms. Rachna Gupta Member(Judicial)	Nil
5 Sh. Anii Choudhary, Welfine Gudiciary	Nil	18	Mr.Sanjiv Srivastava Member (Technical)	Nil
6 Sh. S. K. Mohanty, Member (Judicial)				Nil
7 Sh. Ramesh Nair, Member (Judicial)	Nil	19	Dr. Suvendu Kumar Pati, Member(Judicial)	
8 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	20	Mr. P. Anjani Kumar, Member(Technical)	1
	Nil			
9 Shri S.S. Garg, Member (Judicial)				
10 Sh. P. K. Choudhary, Member (Judicial)	Nil			
11 Sh. Raju,Member(Technical)	Nil			
11 Sh. Kaja,mamaa (				

Nil

TRANSFER TO OTHER BENCHES							DISPO	SAL	_			CLOSING BALANCE							
The same of the sa		OTHE	RBE	:/\(	<i>∠</i>	763					AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
\ <del></del>		CUSTOMS				OTAL	STAY	EXCISE	CUSTOMS	S.TAX	1AD	101712							<b></b>
	EXCIDE									<u> </u>	<del> </del>	0.5		1052	2054	3397	43	6546	0
		0		0	0	1	C	24	69	<del> </del>	<del> </del>	95		4566		5079	0	14334	0
		0		0	0	0	C	28	63	37	0	128		4200			0	10314	373
				0	히	0	C	14	2	4	0	20		1			0	10839	0
				0	0	0	(		3	2	2 0	5	5	2669	1			8991	6
	0			<del>}</del>	1	0		49	3	132	2 0	184	1	226		1	ļ	12014	
	0	0		4-	4			1	+	3 2	2 (	113	3	590	2 2457	3655	<u> </u>		
_	0	0		0	이	0			1					0 54	1 42	5 771	0	1737	46
	0	C		0	0	0		0		<u>'</u>	9	1		0 237	5 88	1 2367	, c	5623	, 0
				0	0	C		0 1	1 (	٧	<u> </u>	10	-	0 125		4 2566	3 0	4518	3 1
<u> </u>			,	0	0	C		0	0 (	<u> </u>	8	0	8	+	<del>`</del>	<del></del>	2 43	74910	6 453
-		ļ;	1	0	0	1		0 21	4 14	3 21	2	0 56	9	0 2483	1/04	0			

(S Balasubramani)
Asst. Registrar.